

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: MEDIATION AND ARBITRATION CENTRE, HIGH COURT, HYDERABAD – Nomination of **(1)** Judicial Officers of all cadres of Hyderabad District to attend the Training Programme on 03.01.2026 at Telangana State Judicial Academy, Secunderabad, **through physical mode** and **(2)** the other Judicial Officers of certain districts in the State of Telangana to participate in the said Training Programme on 03.01.2026 **through virtual mode** – **ORDERS – ISSUED.**

READ: Letter ROC.No.758/HCMAC/2025, dated 15.12.2025, from the Member Secretary, Telangana State Legal Services Authority, Director (FAC), Mediation and Arbitration Centre, High Court for the State of Telangana.

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ORDER ROC.NO.5580/2025-B.SPL., DATED: 29 .12.2025

In the circumstances stated by the Director (FAC), High Court Mediation and Arbitration Centre, Hyderabad, in his letter read above, the High Court is pleased to pass the following orders:

I

The Judicial Officers of all cadres of Hyderabad District, are hereby nominated to participate in the one day Hybrid Mode training on Mediation to Referral Judges of 2nd batch in the State of Telangana on the **'Role of the Referral Judges in Mediation' on 03.01.2026, through Physical Mode** at the Telangana State Judicial Academy, Secunderabad. The nominated Officers are directed to report at the Telangana State Judicial Academy, Secunderabad at 8.00 a.m., on 03.01.2026.

The concerned Principal District & Sessions Judges / Unit Heads are directed to make necessary in-charge arrangements to the officers who are nominated to the said Training Programme and intimate the same to the High Court for information.

II

The Judicial Officers of all cadres of Yadadri Bhuvanagiri, Nalgonda, Suryapet, Khammam, Bhadrachalam, Kothagudem, Warangal, Hanumakonda, Mulugu, Jayashankar Bhupalapally, Jangaon, Mahabubabad, Mahabubnagar, Jogulamba Gadwal, Narayanpet, Wanaparthy and Nagarkurnool in the State of Telangana are also nominated to participate in the above said Training Programme **on 03.01.2026, through Virtual Mode.**

The URL Link and Meeting ID to join the Programme:

URL Link: <https://hcts.webex.com/meet/tsja.secbad>

Meeting ID: **1261117830**

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NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said program by physical mode and virtual mode.

S. Anurag
9/12/2015

**REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
 2. The Registrar General and all other Registrars High Court for the State of Telangana, Hyderabad.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 5. The Director (FAC), High Court Mediation and Arbitration Centre, Hyderabad.
 6. The Chief Judge, City Civil Court, Hyderabad.
 7. The Metropolitan Sessions Judge, Hyderabad.
 8. The Chief Judge, City Small Cases Court, Hyderabad.
 9. The Principal Special Judge for trial of CBI Cases, Hyderabad.
 10. The Chairman, Industrial Tribunal-I, Hyderabad.
 11. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
 12. The Chairman, Telangana State Wakf Tribunal, Hyderabad.
 13. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**
 1. Khammam
 2. Bhadrachalam
 3. Mahabubnagar
 4. Jogulamba Gadwal
 5. Wanaparthy
 6. Narayanpet
 7. Nagarkurnool
 8. Nalgonda
 9. Suryapet
 10. Yadadri Bhuvanagiri
 11. Hanumakonda
 12. Warangal
 13. Jangaon
 14. Mahabubabad
 15. Mulugu
 16. Jayashankar Bhupalapally
 14. The Pay and Accounts Officer, Hyderabad.
 15. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the State of Telangana at Hyderabad.
- + **Spare...**